### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO.379

TO BE ANSWERED ON THE 1<sup>ST</sup>DECEMBER, 2021/10 AGRAHAYANA, 1943 (Saka)

DAMAGES DUE TO RAIN IN ANDHRA PRADESH

379. SHRI V. VIJAYASAI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of severe damage to standing crop, roads, buildings, transmission lines, etc., due to very heavy rains in October, 2020, following heavy rains in August and September resulting in loss to the tune of ₹ 4,450 crores in Andhra Pradesh;
- (b) whether recent heavy rains also resulted in heavy loss of crop, cattle, damage to roads, etc.;
- (c) the request received from Government of Andhra Pradesh for immediate financial assistance of ₹ 2,250 crores and immediate release of ₹ 1,000 crores; and
- (d) whether Central Team submitted its report and, if so, action taken on the same by Ministry?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Yes sir. Government of Andhra Pradesh vide communication dated 16.10.2020 had informed about damages caused by heavy rains to crops, roads, buildings, electrical installations, irrigation tanks etc. with their preliminary assessment, estimated at Rs. 4,450 crore and requested for sanction of interim relief/grant of Rs. 1000 crore for restoration and relief operations.

The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance from SDRF/NDRF is provided by way of relief and not for compensation of loss suffered/claimed. Distribution of the relief, as per Government of India approved items and norms of expenditure from SDRF, to the affected people on the ground, is the responsibility of the State Government concerned.

The Central Government, without waiting for the Memorandum from the Government of Andhra Pradesh, had constituted an IMCT on 23rd October, 2020, for on the spot assessment of damages. IMCT visited the State on 9-11 November, 2020 and submitted its report. Based on the IMCT report and approval of the High Level Committee, an amount of Rs. 233.49 crore was released in 2020-21 itself, to the State Government after adjusting 50% of the opening balance available in SDRF account of the State. Further during 2020-21, an amount of Rs 1491 crore was allocated in State Disaster Risk

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Management Fund(SDRMF) [After recommendations of 15<sup>th</sup> Finance Commission, which includes SDRF and State Disaster Mitigation Fund(SDMF) in the ratio of 80% and 20%], of which the central share of Rs 1119.00 crore was released to the State of Andhra Pradesh.

Further, the Government of Andhra Pradesh has also reported loss of crop, damage to road etc. due to recent heavy rains in November, 2021. During the current financial year 2021-22, the State Government has been allocated Rs 1192.80 crore under SDRF, which includes Rs 895.20 crore as central share and Rs 297.60 crore as state share. The Central share of Rs. 895.20 crore has been released, in advance, to Government of Andhra Pradesh in two installments of Rs. 447.60 crore each.

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